

(9)

Dt. 15.01.07

Hon. Mr. M. Jayaraman, AM

None appears for the parties even in the revised call.

List on 27.02.07.

~~AM~~
AM.

REGISTRAR

27.02.07

List before R.A.
before n. le Bnc. for
Adm. ✓ F.I.

05.04.07

Ry REGISTRAR

Dt. 05.04.07

Hon. Mr. P.K. Chatterji, AM.

Even on the revised call, none appears for the applicant. Case is, therefore, dismissed in default and for non-prosecution.

Merat
AM.

B

